GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †1136 TO BE ANSWERED ON 02.12.2024

Nurturing Young Talent in Rural Areas

†1136. SHRI BIDYUT BARAN MAHATO:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the steps being taken to promote sports and to identify and nurture young talent in rural areas by the Government;

(b) the measures being taken to improve the infrastructure and facilities for athletes of small towns and underdeveloped areas by the Government;

(c) the number of multipurpose sports complexes built by the Government in Jharkhand State in the last five years; and

(d) whether the Government has any proposal to construct a sports stadium in Jamshedpur and, if so, the details thereof?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including measures for nurturing talents from rural areas and improving the infrastructure and facilities for athletes, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. However, the Ministry of Youth Affairs & Sports implements the following schemes to promote sports in the country:

(i) Scheme of "Khelo India- National Programme for Development of Sports"; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India. Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further, under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country, are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html.

(c) One project, namely, Construction of Multipurpose Indoor Hall with 12 court halls at Indian Institute of Technology (Indian School of Mines) Dhanbad, Jharkhand, was sanctioned under the Khelo India Scheme in Financial Year 2020-21. However, the project was cancelled by this Ministry in November 2021, due to non-compliance of the necessary formalities by the Indian Institute of Technology (Indian School of Mines) Dhanbad, as per the Scheme.

(d) No, Sir. No such proposal is under consideration in this Ministry.

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